

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 20 of 2015 in
Appeal Nos. 75 & 76 of 2014**

Dated: 15th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
Nabha Power Ltd., & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Er. Baljit Singh, PSPCL

Counsel for the Respondent (s) : Mr. Tajender K. Joshi, R-1
Mr. Sanjay Sen, Sr. Adv. with
Ms. Shikha Ohri for R-2
Mr. Sakesh Kumar For R-3

ORDER

We have heard the arguments of the learned counsel for the parties in this Review Petition in Appeal Nos. 75 & 76 of 2014.

Order Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg